

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 01
Rst. A (CA) No. 02/JPR/2024
Appeal No. 17/56/JPR/2022
Under Section 56 of
Companies Act, 2013**

In the matter of:

M/s Suparash Nath Developers Pvt. Ltd.

...Petitioner/Appellant

Versus

Registrar of Companies

...Respondent

**Coram: HON'BLE MR. H.V. SUBBA RAO, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Appellant : Rohan Sogani, CA
For the Respondent : Pooja Singh, JTA

ORDER

Rst. A (CA) No. 02/JPR/2024

Heard Mr. Rohan Sogani, CA appeared on behalf of the Appellant. Ms. Pooja Singh, JTA appearing on behalf of the RoC, Jaipur sought time to file reply. Reply, if any may be filed within two weeks with an advance copy to the opposite counsel, failing which granting reliefs would be considered by this Tribunal. List the matter on 13.05.2024.

-Sd-
(Rajeev Mehrotra)
Technical Member

-Sd-
(H.V. Subba Rao)
Judicial Member

April 25, 2024